

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:689  
ANSWERED ON:27.11.2006  
ILLEGAL MINING  
Singh Shri Prabhunath

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether illegal mining activities in the Brij region of Rajasthan and Vasant Kunj in Delhi are taking place unabatedly causing serious environmental pollution to the heritage structures and Bio-diversity park;
- (b) if so, the number of illegal mining cases that have come to the notice of the Government during the last three years; and
- (c) the action taken/proposed by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) Government of Rajasthan have informed that occasional illegal mining, out of the sanctioned mine lease area, in Tehsil Deeg and Kaman, District Bharatpur in the Brij Region, Rajasthan have been reported. No scientific study has, however, been carried out to assess the environmental pollution in the Region. As regards the information relating to Vasant Kunj area in Delhi, the information is being collected.
- (b) Government of Rajasthan have reported 212 cases of illegal mining in the Brij Region.
- (c) Complaints have been filed in the competent courts and in police stations. Penalties have been recovered and material and tools have been seized.